

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/GT/2013

Subject: Approval of generation tariff of Chamera HE project, Stage-III for the period from 1.9.2011 to 31.3.2014.

Petitioner: NHPC Ltd

Respondents: PSPCL and 13 others

Petition No. 3/GT/2013

Approval of generation tariff of Chutak Hydroelectric Project (4 x 11 MW) for the period from 1.9.2011 to 31.3.2014

Petitioner: NHPC Ltd

Respondent: PDD. J&K

Date of Hearing: **15.4.2014**

Coram: Shri Gireesh B Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member
Smt. Neerja Mathur, Member (EO)

Parties Present: Shri J.K.Jha, NHPC
Shri S.K.Meena, NHPC
Shri R.B.Sharma, Advocate, BRPL

RECORD OF PROCEEDINGS

These petitions were re-listed today for directions.

2. During the hearing, the representative of the petitioner submitted that all additional information as called for by the Commission has been filed and copies served on the respondents. Accordingly, the representative of petitioner prayed that tariff of these generating stations may be determined from the respective dates of their commercial operation till 31.3.2014. The learned counsel for the respondent BRPL submitted that reply has been filed in respect of Chamera HE project and prayed that the same may be considered.

3. The Commission reserved its order in the petitions.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)